

(2022) 11 NCLAT CK 0121

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No.1244 Of 2022 & I.A. No. 3804 Of 2022

Drilltech Engineers Pvt.
Ltd

APPELLANT

Vs

Shapoorji Paloonji &
Co. Pvt. Ltd

RESPONDENT

Date of Decision: Nov. 25, 2022

Acts Referred:

- Insolvency and Bankruptcy Code, 2016 - Section 61(2)

Hon'ble Judges: Ashok Bhushan, Chairperson; Dr. Alok Srivastava, Member (T); Barun Mitra, Member (T)

Bench: Full Bench

Advocate: Kartik Sandal, Avaneesh Jaiswal, Abhishek Puri, Surbhi Gupta, Sahil Grewal

Final Decision: Dismissed

Judgement